

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION NO.2241
TO BE ANSWERED ON 29TH NOVEMBER, 2016

FISHING HARBOURS

2241. SHRI P.C.GADDIGOUDAR :
SHRI K.C.VENUGOPAL :

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) the details of fishing harbours functioning in the country at present, State-wise;
- (b) the steps being taken by the Government for the development of these harbours;
- (c) the details of the funds allocated and released by the Government and utilised so far in this regard during the last three years;
- (d) whether the Government has received any proposal from the State Government of Kerala for the renewal and construction works of various fishing harbours in Kerala; and
- (e) if so, the details thereof along with the steps taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI SUDARSHAN BHAGAT)

(a) : As per information available in the Department of Animal Husbandry, Dairying and Fisheries (DADF), Ministry of Agriculture and Farmers Welfare, a statement indicating state-wise details of the functioning fishing harbours in the country is furnished at Annexure-I.

(b) : The DADF has been implementing the Central Plan Scheme to provide central financial assistance to the Coastal State Governments and Union Territories for development of fishing harbours.

(c) : The details of funds allocated and released by the DADF under the Central Plan Scheme and their utilization by the States/UTs for development of fishing harbours during the past three financial years are as under:

S.No.	Financial year	Funds allocated and released	Funds utilised
(1)	(2)	(3)	(4)
1	2013-14	5,231.61	4931.61
2	2014-15	5,393.78	5293.78
3	2015-16	10,076.85	9589.17

(d) & (e): Yes, Madam. The DADF, under the Central Plan Scheme provides central financial assistance to the State Government in instalments, based on assessment of the progress in construction, furnishing of utilization certificate in respect of earlier instalments and depending on availability of budgetary allocation under the relevant Scheme. During the past three financial years, a sum of Rs.6065.71 lakh has been released to the Government of Kerala for development of the fishing harbours in the State.

Annexure-I

Statement referred to in reply to part (a) of the Lok Sabha Unstarred Question No.2241 for answer on 29th November, 2016 – State-wise details of functioning fishing harbours with central financial assistance from DADF in the country

S.No	Name of the State	Commissioned and functioning fishing harbours
1.	Andhra Pradesh	Visakhapatnam Stage-I, II & III
		Kakinada
		Nizamapatnam
		Machilipatnam
2	Gujarat	Veraval
		Mangrol Stage-I
		Mangrol Stage-II
		Porbundar
		Jakhau
		Dholai
3	Kerala	Cochin Stage-I & II
		Vizhinjam Stage-I
		Vizhinjam Stage II
		Puthiappa
		Munambam
		Neendakara
		Chombal
		Mopla Bay
		Thangassery
		Baypore
		Kayamkulam
		Muthalapozhy
		Thottappally
Ponnani		
4.	Karnataka	Karwar Stage-I
		Karwar Stage-II

		Honnavar
		Tadri
		Mangalore Stage-I
		Mangalore Stage-II
		Malpe Stage-I
		Malpe Stage-II
		Gangolli
5.	Maharashtra	Sassoon Dock
		New Ferry Wharf (Bhaucha Dhakka)
		Mirkarwada (Ratnagiri)
		Agrao

Annexure-I (contd...)

Sl. No.	Name of the State	Commissioned and functioning fishing harbours
6.	Orissa	Paradip
		Gopalpur
		Dhamra Stage-I
		Dhamra Stage-II
		Nuagarh (Astrang)
7.	Tamil Nadu	Chennai
		Tuticorin
		Mallipatnam
		Pazhayar
		Chinnamuttom Stage-I
		Chinnamuttom Stage-II
		Muttom
8.	West Bengal	Frasergunj
		Digha Stage-I
		Digha Stage-II
		Sultanpur (Diamond Harbour)
		Harwood Point
		Petuaghat
9.	Pondicherry	Pondicherry
		Karaikal
10.	Andaman & Nicobar	Pheonix Bay
